

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 29 of 2009

Dated : 14th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co.
of Orissa Ltd.**

...Appellant (s)

Versus

**Orissa Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant(s) : Mr. Aditya Panda

**Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1
Mr. Raj Kumar Mehta
Ms. Ishita for R-2**

ORDER

The Written Submissions are being filed today by the learned counsel for the Appellant after serving copy on the other side. The learned counsel for the Respondent will file his respective Written Submissions on or before 25.03.2014 after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

Ts/kt

**(Justice M. Karpaga Vinayagam)
Chairperson**